

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1130**  
ANSWERED ON 13/12/2022

**CONSTRUCTION OF ROADS UNDER PMGSY**

1130. SHRI AJAY NISHAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the ongoing road projects being implemented/construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY), State/UT-wise including in Muzaffarpur, Vaishali and Samastipur districts of Bihar;
- (b) the detailed criteria fixed for the selection of roads under PMGSY;
- (c) the details of the monitoring system developed by the Government for timely completion of quality roads;
- (d) the eligibility for laying the foundation stone for the above roads;
- (e) whether any instructions have been issued by the Government in this regard; and
- (f) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) The State/ UT-wise details of the ongoing roads projects under various interventions/ verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) are available on Online Monitoring Management and Accounting System (OMMAS) portal and the same may be seen at [omms.nic.in](http://omms.nic.in) -> **Progress Monitoring** -> **State MPR Abstract report**. State/ UT-wise abstract is given in **Annexure-I**.

Vertical-wise details of ongoing works as on 8<sup>th</sup> December, 2022 in Muzaffarpur, Vaishali and Samastipur districts in the state of Bihar are given below:-

Intervention/ Vertical	Muzaffarpur			Vaishali			Samastipur		
	No. of Roads	Road Length (in km)	No. of Bridges	No. of Roads	Road Length (in km)	No. of Bridges	No. of Roads	Road Length (in km)	No. of Bridges
PMGSY-I	2	6.82	0	2	7.58	1	9	16.72	2
PMGSY-II	0	0	0	0	0	0	1	0.10	0
RCPLWEA	4	18.55	4	-	-	-	-	-	-
PMGSY-III	39	276.42	8	27	194.51	0	18	149.70	0
<b>Total</b>	<b>45</b>	<b>301.79</b>	<b>12</b>	<b>29</b>	<b>202.09</b>	<b>1</b>	<b>28</b>	<b>166.52</b>	<b>2</b>

(b) (i) PMGSY was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Himalayan Union Territories as per 2001 Census) in the core network for uplifting the socio- economic condition of the rural population. Relaxation has been provided to the Tribal (Schedule V) areas and selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs (MHA) and the then Planning Commission) and unconnected habitations in these areas with a population of 250 persons and above in the Core Network as per 2001 Census are eligible for connectivity under the scheme. In the critical Left-Wing Extremism affected Blocks (as identified by Ministry of Home Affairs), additional relaxation has been given to connect habitations with population 100 persons and above as per 2001 census. The scheme had also an element of

upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been connected with all-weather road connectivity.

(ii) PMGSY-II was launched in the year 2013, with a target to upgrade 50,000 Kms of the existing rural road network to improve its overall efficiency as a provider of transportation services for people, goods and services. The State/UT-wise allocation of targets is given at **Annexure-II**. District-wise/Block-wise allocation of targets within the overall targets allocated to the States/UTs has been done by the respective State Governments/Union Territories. The selection of roads in a particular district/block has been done by the States/UTs based on the utility value of the eligible roads computed on the basis of their economic potential and their role in facilitating the growth of rural market centres and rural hubs.

(iii) Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) was launched in the year 2016 for construction/ upgradation of strategically important roads chosen in the 44 worst affected LWE districts and adjoining districts in the 9 States of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Odisha, Maharashtra, Telangana and Uttar Pradesh. The scheme has twin objectives of enabling smooth and seamless anti-LWE operations by the security forces and also ensuring socio-economic development. As per the programme guidelines of RCPLWEA, the selection of roads is done by the Ministry of Home Affairs in consultation with the Home Departments of the concerned states and the security forces engaged in combating the LWE violence.

(iv) PMGSY-III was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals. The State/UT-wise allocation of targets is given at **Annexure-III**. District-wise/Block-wise allocation of targets within the overall targets allocated to the States/UTs is done by the respective State Governments/Union Territories. The selection of roads in a particular district/block is done by the States/UTs based on the utility value of the eligible roads computed on the basis of the population served by the road and market, educational, medical and transport infrastructure facilities connected by the concerned road.

(c) The implementation of all sanctioned works is being monitored through online programme Monitoring Information System named Online Management, Monitoring and Accounting System (OMMAS) on real time basis. In addition, the progress is regularly reviewed by the Ministry by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/ Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (DISHA) headed by Hon'ble Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. Besides above, special review meetings/monthly review meetings are also held by Secretary/Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States to take stock of the progress of the scheme and remove the bottlenecks, if any.

PMGSY has a three-tiered Quality Control mechanism for ensuring construction of quality road works and durability of road assets under PMGSY. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at the field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, intermediate stage and final stage of the construction. Under the third tier, which is at the national level, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

(d) to (f) Yes Sir. A copy of the advisory issued by the Ministry on 27.07.2016 in this regard is enclosed at **Annexure-IV**.

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Annexure referred to in reply to point (a) of Lok Sabha Unstarred Question No. 1130 for reply on 13.12.2022.

**State/ UT-wise details of roads and bridges sanctioned, completed and balance works under Pradhan Mantri Gram Sadak Yojana (PMGSY)**

Sr.No.	States/UTs	Sanctioned			Completed			Balance		
		No. of Roads	Road Length (in km)	No. of Bridges	No. of Roads	Road Length (in km)	No. of Bridges	No. of Roads	Road Length (in km)	No. of Bridges
1	A&N Islands	115	200	0	25	50	0	90	149	0
2	Andhra Pradesh	5,106	18,973	304	4,892	16,866	261	214	1,569	43
3	Arunachal Pradesh	1,388	14,384	237	1,250	13,109	172	138	1,240	65
4	Assam	9,199	32,420	1,454	8,698	30,759	1,296	501	1,516	158
5	Bihar	18,775	65,576	1,592	17,734	56,552	1,223	1,041	7,131	369
6	Chhattisgarh	8,924	45,612	546	8,314	41,902	357	610	2,485	189
7	Goa	70	156	0	70	155	0	0	0	0
8	Gujarat	4,826	15,731	88	4,671	14,364	88	155	1,189	0
9	Haryana	773	8,111	18	691	7,457	18	82	602	0
10	Himachal Pradesh	3,623	22,295	104	3,360	20,728	94	263	1,259	10
11	Jammu and Kashmir	3,370	20,326	239	2,740	17,781	171	630	2,216	68
12	Jharkhand	7,813	30,576	712	7,409	27,636	542	404	2,312	170
13	Karnataka	4,382	23,978	148	3,987	22,504	99	395	1,386	49
14	Kerala	1,666	4,577	4	1,499	3,828	2	167	715	2
15	Ladakh	142	1,207	3	124	1,013	3	18	174	0
16	Madhya Pradesh	20,438	93,640	1,555	19,806	86,719	1,018	632	3,802	537
17	Maharashtra	6,471	30,947	901	5,992	27,038	842	479	3,311	59
18	Manipur	1,913	11,673	211	1,693	10,506	117	220	1,160	94
19	Meghalaya	1,174	4,755	112	978	4,040	69	196	692	43
20	Mizoram	351	4,483	0	297	4,241	0	54	225	0
21	Nagaland	356	4,382	53	323	4,158	45	33	225	8
22	Odisha	17,922	74,724	649	16,690	65,968	530	1,232	6,320	119
23	Puducherry	45	106	0	0	15	0	45	91	0
24	Punjab	1,379	10,364	23	1,200	8,863	7	179	1,461	16
25	Rajasthan	17,848	75,667	38	17,751	72,760	33	97	587	5
26	Sikkim	995	4,915	99	883	4,577	50	112	279	49
27	Tamil Nadu	9,692	23,708	131	9,346	22,115	131	346	1,418	0
28	Telangana	3,540	14,555	513	3,084	12,090	311	456	2,180	202
29	Tripura	1,435	5,470	64	1,333	4,783	52	102	514	12
30	Uttar Pradesh	21,072	77,050	17	19,347	63,585	9	1,725	12,356	8
31	Uttarakhand	2,410	20,277	368	2,109	19,143	165	301	943	203
32	West Bengal	7,437	37,899	58	7,176	36,441	38	261	1,141	20
<b>Total</b>		<b>1,84,650</b>	<b>7,98,739</b>	<b>10,241</b>	<b>1,73,472</b>	<b>7,21,744</b>	<b>7,743</b>	<b>11,178</b>	<b>60,647</b>	<b>2,498</b>

**Annexure- II**

Annexure referred to in reply to point (b) of Lok Sabha Unstarred Question No. 1130 for reply on 13.12.2022.

<b>State-wise length of road work to be covered under PMGSY-II</b>		
<b>Sl. No.</b>	<b>Name of the State</b>	<b>Length in Km</b>
1	Andhra Pradesh	2,285
2	Arunachal Pradesh	550
3	Assam	1,730
4	Bihar	2,465
5	Chhattisgarh	2,245
6	Goa	25
7	Gujarat	1,205
8	Haryana	1,000
9	Himachal Pradesh	1,250
10	Jammu & Kashmir	780
11	Jharkhand	1,650
12	Karnataka	2,245
13	Kerala	570
14	Madhya Pradesh	4,945
15	Maharashtra	2,620
16	Manipur	325
17	Meghalaya	490
18	Mizoram	195
19	Nagaland	225
20	Odisha	3,760
21	Punjab	1,345
22	Rajasthan	3,465
23	Sikkim	115
24	Tamil Nadu	2,950
25	Tripura	310
26	Uttarakhand	915
27	Uttar Pradesh	7,575
28	West Bengal	2,515
29	Union Territories	250
<b>TOTAL</b>		<b>50,000</b>

**Annexure –III**

Annexure referred to in reply to point (b) of Lok Sabha UnStarred Question No. 1130 for reply on 13.12.2022.

<b>Allocation of length under PMGSY-III</b>		
<b>Sl. No.</b>	<b>Name of State(s)/ UTs</b>	<b>Allocated length under PMGSY-III (in km)</b>
1.	Andaman & Nicobar	200
2.	Andhra Pradesh	3,285
3.	Arunachal Pradesh	1,375
4.	Assam	4,325
5.	Bihar	6,162.5
6.	Chhattisgarh	5,612.5
7.	Goa	62.5
8.	Gujarat	3,012.5
9.	Haryana	2,500
10.	Himachal Pradesh	3,125
11.	Jammu & Kashmir	1,750
12.	Jharkhand	4,125
13.	Karnataka	5,612.5
14.	Kerala	1,425
15.	Ladakh	500
16.	Madhya Pradesh	12,362.5
17.	Maharashtra	6550
18.	Manipur	812.5
19.	Meghalaya	1225
20.	Mizoram	487.5
21.	Nagaland	562.5
22.	Odisha	9,400
23.	Puducherry	125
24.	Punjab	3,362.5
25.	Rajasthan	8,662.5
26.	Sikkim	287.5
27.	Tamil Nadu	7375
28.	Telangana	2,427.5
29.	Tripura	775
30.	Uttarakhand	2,287.5
31.	Uttar Pradesh	18,937.5
32.	West Bengal	6,287.5
	<b>Total</b>	<b>125,000</b>

**Annexure referred to in reply to point (d) to (f) of Lok Sabha UnStarred Question No. 1130 for reply on 13.12.2022.**

**No.P-17025/24/2015-RC  
Government of India  
Ministry of Rural Development**

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**Krishi Bhawan, New Delhi  
Dated: 27.7.2016**

**To**

**Pr. Secretary/Secretary in-charge of PMGSY of all States**

**Subject: Foundation laying/Inauguration of PMGSY Works – reg**

Sir/Madam,

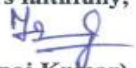
Some of the Hon'ble Members of Parliament from the State of Uttar Pradesh have complained during the interactive meeting taken by Hon'ble Union Minister of Rural Development on 25.7.2016, that they are not being invited for foundation/Inauguration of PMGSY works. In this regard, the attention of the State Governments is drawn to this Ministry's letter no. P-17017/1/2010-RC dated 28<sup>th</sup> July 2011 (available on the web site of the Ministry), wherein the following stipulations have been made with regard to foundation/Inauguration of PMGSY works:

- (a) All elected representatives associated with the programme should be duly invited to the foundation laying and inauguration ceremonies of PMGSY works;
- (b) The function should be held in a manner befitting official functions with due regard to protocol requirements, particularly in relation to Hon'ble Union Ministers and Hon'ble Ministers from States;
- (c) The foundation stone for a PMGSY road should be laid and the road should also be inaugurated by the Hon'ble Member of Parliament (Lok Sabha) with the function presided over by the local Hon'ble Minister or other dignitary as per State Protocol;
- (d) While sending new project proposals for consideration, digital photographs of the recent foundation laying ceremony or the Inauguration of a road by the concerned Hon'ble MP should invariably be enclosed. In case, the Hon'ble Member of Parliament could not attend any foundation laying or inauguration function, copies of the letters inviting him to lay the foundation or to inaugurate the concerned PMGSY works should also be appended with the new DPRs.

2. Further, this Ministry had enhanced the ceiling from Rs.5,000 to Rs.10,000 per project for incurring an expenditure for organizing the function of foundation/inauguration ceremonies of PMGSY projects vide this Ministry's letter dated 28<sup>th</sup> January 2015 (available on the web site of the Ministry).

3. The State Government is requested that the implementing Agency for PMGSY in the State, ie. State Rural Road Development Agency (SRRDA) at State level and Programme Implementation Units (PIUs) at district level may be accordingly advised to strictly comply with the above instructions.

**Yours faithfully,**

  
**(P. Manoj Kumar)  
Director (RC)**

Copy to

1. Engineer-in-Chief/Chief Engineer(SRRDAs All States)
2. Empowered Officers (All SRRDAs)
3. All Directors of RC Division and NRRDA
4. PS to MRD/PPS to SRD/PPS to AS (RD)/ PS to JS (RC)

  
**(P. Manoj Kumar)  
Director (RC)**

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